NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.81/BB/ 2017	-	To propose name of IRP	Rule-6 of I&B	Twenty Twenty Media Pvt Ltd Vs UL India Pvt Ltd

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

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ORDER

Counsel for Petitioner is present. Again she requested time to suggest the name of the IRP along with his consent. List it on 17/10/2017.

Member (T)

Member (J)